



**NATIONAL SEMINAR
ON
WOMEN EMPOWERMENT IN 21st CENTURY:
NEED TO FOCUS ON GENDER
MAINSTREAMING**

:PATRON:

*Shree Hemantbhai J. Patel (Advocate)
President, Shri Ramkrishna Seva Mandal, Anand.*

*Smt. Jyotsanaben K. Patel (B.E.)
Hon. Secretary, Shri Ramkrishna Seva Mandal, Anand.*

Date: 8th March 2019

Time : 10:00 am onwards

Venue: Bhaikaka hall, SRKSM Campus, Anand

Organized by:

*Anand Law College & Anand College of Legal Studies
(Managed by Shri Ramkrishna Seva Mandal)
SRKSM Campus, Near Town Hall, Anand.*

About College

(A.) Anand Law College

Anand Law College is a legal establishment recognized by the Bar Council of India, New Delhi since 1964 and is motivated by highly enthusiastic professionals under the guidance and supervision of the great visionary Late Dr. Gordhanbhai Shanabhai Patel (Vakil Saheb). The college is managed by Shri Ramkrishna Seva Mandal, Anand and has been rendered an authenticity for permanent recognition to offer various Law Programmes. Its affiliation is with Sardar Patel University, Vallabh Vidyanagar.

Courses Offered: 5-year Integrated Law Courses –B.A.LL.B; & B.B.A.LL.B; Three Year Law Course - LL.B. (CBCS), Master in Law (Business Law), Diploma Courses - D.T.P. & D.L.P.

(B.) Anand College of Legal Studies

Anand College of Legal Studies is a legal institution recognized by the Bar Council of India, New Delhi since 2016. College is managed by Shri Ramkrishna Seva Mandal, Anand and has been granted recognition to offer various Law programs. It is affiliated to Sardar Patel University, Vallabh Vidyanagar. ACLS is one of the best law colleges in Gujarat which provides various law courses.

Courses Offered: Three Year Law Course - LL.B. (CBCS), Master in Law (Constitutional Law & Criminal Law)

About Seminar

The seminar with the theme and title “Women Empowerment in 21st century: Need to Focus on Gender Mainstreaming” is conducted on 8th March 2019. The seminar is aimed at analysing the progress achieved towards the Women Empowerment in particular & gender equality in general and also the road ahead in this regard apart from highlighting the challenges & hurdles and suggesting remedial measures in order to achieve women empowerment in India.

The objectives of the seminar are as follows:-

- To analyse the progress achieved towards the goal of women empowerment in India.
- To highlight the existing social legislation, government enactments & policies and gaps in their implementation.
- To highlight the importance of women empowerment in bringing gender equality, enhancing the social status of women and achieving the social and economic growth of the country.
- To identify the road blocks in the path of women empowerment and suggest remedial measures.
- To examine the role of various civic societies and NGOs working in the field of women empowerment.

With the mentioned aim and objectives, the sub themes of the seminar are as follows:-

- Social and Political dimensions of the issue of Women Empowerment in India.
- Women Empowerment – The key to achieve Social & Economic growth of the country.

- Social legislation, Government policies and enactments to achieve women empowerment.
- Attitude and biased perspective of society – a major hurdle in achieving women empowerment.
- Role of Judiciary in Empowering Women in India.
- Crimes against women- a blot on gender equality and women empowerment.
- Role of civic societies and NGOs in achieving women empowerment in India.
- Challenges and hurdles in the journey of women empowerment and suggested measures to overcome these hurdles.
- International women's Day- its relevance in the Indian Perspective.

Above themes are only illustrative but not exhaustive. The paper presenters may select the related topic covered under the main theme.

Registration Fees: -

Delegates	Up To 25 th February, 2019	After 25 th Feb. 2019/On the Spot
Faculties, Lawyers, Society Activists & Others	300/-	500/-
Research Scholars	200/-	350/-
Students	150/-	200/-

The registration fees have to be sent along with delegate registration form. The registration fees cover- kit, snacks, Tea/coffee and lunch.

Note: Fee does not include accommodation charges. All the payment should be made by demand draft or Cheque. The Cheque/DD should be drawn in favour of **ANAND COLLEGE OF LEGAL STUDIES, ANAND.**

Call for Papers:-

Seminar papers are invited from faculties, lawyers, social activists, research scholars and students on any sub thematic areas or it could be submitted on the main theme in general. All the papers will be submitted to the panel of editorial board to examine originality and contribution to academics. Every author has to submit an undertaking of its originality and no copyright violation.

Guidelines for Paper Submission:-

A. Research paper presenter is expected to apply research skill and use appropriate research methodology. It is necessary that every paper is confined to thematic or sub-themes of seminar. It should have proper research questions and also suggest the outcomes of research with the findings. Paper should not contain more than 4000 words.

B. It must be typed in Times New Roman Font Size 12 on A4 size paper with 1” margin on all sides with 1.5 line spacing using MS Word. Submission of empirical research paper is appreciated, but researcher is expected to submit analysis of substantive data and sample report.

C. Kindly send your abstract or full paper soft copy/electronic form only on following email id: alcaclsseminar4@gmail.com. Every paper presenter is required to submit an abstract of 350 words with keywords stating the statement of problem, research questions, and methodology applied in the paper with major expected findings.

Submission Details:-

Kindly send your abstract or full papers soft copy/electronic form only on following email id: alcaclsseminar4@gmail.com

Every paper presenter is required to submit an abstract of 350 words with keywords stating the Statement of problem, research questions, and methodology applied in the paper with major expected findings.

Important Dates : -

Abstract Submission	25th February, 2019	Registration Closes on	25th February, 2019
Submission of Paper	2nd March, 2019	On the Spot Registration	8th March, 2019
Confirmation	5th March, 2019		

Seminar Director

Mr. M. B. Prajapati
Director,
Anand Law College, Anand.

Seminar Convener

Dr. Rekhakumari R. Singh
I/c Principal,
Anand College of Legal Studies, Anand.

Dr. Amitkumar I. Parmar
Principal,
Anand Law College, Anand.

Seminar Secretary

Dr. K. C. Bharatiya
Asst. Professor,
Anand Law College, Anand.

Ms. Ankita Patel
Adhyapak Sahayak,
Anand Law College, Anand.

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